

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/93(KB)2018
IA(I.B.C)/135(KB)2024, IA(I.B.C)/1780(KB)2023,
IA(I.B.C)/1087(KB)2023, IA(I.B.C)/156(KB)2023,
IA(I.B.C)/137(KB)2021, IA(I.B.C)/76(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	BENGAL POLYPET VS PINCON SPIRIT LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (Hybrid) Mode

Mr. Jishnu Chowdhury, Adv.] For the Applicant in IA/156/2023
Mr. Diptomoy Talukder, Adv.]

Mr. Gautam Basu, Adv.] For State

Mr. Sarangam Chakraborty, Adv. a/w] For the Liquidator
Mr. Arun Kumar Chakraborty, CA

ORDER

1. Ld. Counsel/Professional for the parties present.
2. Mr. Sarangam Chakraborty appearing for liquidator states that the matter is pending before Hon'ble Supreme Court.
3. In view of this statement, this matter is deferred and adjourned to **10.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**